

7(6)

REVIEW VISIT TO SONBHADRA DISTRICT FROM 3-5 FEB. 2010

Visit to District Court Lock Up

- There are 61 undertrial prisoners. 59 of them are male and 2 female. With female prisoners, their children are also with them. 61 include both under trial and those against whom investigation is going on and chargesheet has not been submitted. About 25 cases are for remand under Section 166.
- + * There is a big problem in U.P. that toilets are not there in district lock-up.
- * This district was created in 1989 but so far no jail is there. The undertrials are required to be taken from/to Mirzapur district jail. The jail at Sonbhadra is under-construction. 3 vehicles and 1 escort car are required to bring the undertrials to court at Sonbhadra. They leave for Mirzapur jail at around 4.30 to 5.00 p.m.
- Hon'ble Acting Chairperson enquired if there are persons whose bail orders have been passed and they are not able to execute bail bond and are in jail? The officials said that there were not such cases. It was informed that many of them who confess, do not apply for bail and undergo some period and then they apply for bail and get the same. There are some people who are under remand.

RU
11/2/10

Visit to Tehsil (SDM, Sadar) Lock up

- There are three people in lock up for recovery of loan. One person has not paid cooperative loan and two have not paid udyog loan.
- They are not ready to pay. They will be left after 14 days.
- That was not jail but civil prison.

Visit to Kotwali Thana, Robertaganj

- At one point of time, there are 3-4 prisoners.
- There is no electricity in prison rooms for the reason of safety. There are toilets inside but without running water facility. Blankets are provided. Ladies prisoner cell is rarely used.
- Vehicles were there as seized property. Seized property is given when case is finally decided.
- There are 47 constables and 10 sub-inspectors. Police provides bank security outside the bank. Static pickets are also provided for banks security.
- There are 300 policemen in police lines, 8 companies of PAC and 3 companies of CRPF for tackling naxalite problem. This district is bordering Bihar, Jharkhand and M.P. and Chattisgarh.
- 2 NTPC plants, 2 dams and 2 other power projects are there in this district. CISF is providing security there. . NCL has its own security.

Meeting with Sonbhadra District officials

- District Food Department officials informed that from April, 2009 to January, 2010, 84 fair price shops have been prosecuted and 17 licences have been cancelled. Rs. 86,000/- have been forfeited in terms of security and those of cancelled licences.
- The Acting Chairperson enquired whether anybody has gone to jail after prosecution. The officials replied that so far nobody has gone to jail.
- There are 8 blocks in the district. They all take grain from godowns.
- It was informed that a date is fixed for distributing fair price shop ration. One official is deputed to see that ration is distributed to people. For 800 cards, one shop is allotted. Also for every gramsabha, one shop is allotted.
- All the benefits are being given to SC/STs. They are being given certificates and also all the rights.
- Under Forest Land Right Act, 9000 cases have been finally settled as there were around 50,000 claims. Under Article 80, claims are being settled. It is being mapped by GPS system.

- There are 1309 primary schools, 575 Junior High Schools. 515 new teachers are being recruited. 515 candidates are taking training in DIET. (Only for those who are holding B.Ed degree, they are being given training for six months). For girl child, toilets are there. In every school, there are Shiksha Mitra and in naxalite affected areas, there are 4 teachers. Rs. 15 crore is being spent on construction of buildings and infrastructure. Now, from class III, English has been made compulsory.
- There are 102 sanctioned posts of doctors in Sonbhadra district. At present, there are 91 doctors posted in the district. 11 doctors are absent for a long time. Termination proceedings are going on against 11. In addition, 12 doctors have been engaged on contract which include 5 lady doctors. Rs. 24,000/- is paid to a doctor holding MBBS degree and Rs. 25,000/- to a doctor with PG degree.
- There is shortage of blood bank in this district but sanction has been received for establishing a blood bank in this district.
- Pollution is the main problem in the district. Aluminium plant is there which is causing fluoride problem. There are so many crushers which are causing silicosis which is generally being diagnosed as tuberculosis. Rihand reservoir is totally polluted.

Now samples are being collected every month and then tested.

- District Magistrate assured that problem of procurement of paddy has been solved.
- Joint Secretary, NHRC suggested that boundary wall of schools can be done under NREGA. At this, DM told that this is not being done under NREGA. He told that in Sonbhadra district, there is not such industry where child labour can be employed.
- In the district, there are 1331 Anganwadi centers.
- A new jail is being constructed in Sonbhadra district. 83% work is complete. At present, one doctor has been posted at Mirzapur jail from district Sonbhadra. There TB patients are kept in isolation cells. As soon as a prisoner is found to be a TB patient, he is kept in isolation cell.

Visit to District Hospital on 3.2.2010

- 400-500 patients come here for check up daily.
- Specialist doctors are there in all branches of medicines.
- At present, there is shortage of lady doctors.
- Six plasters were done on 2.2.2010.
- Rs. 275/- are charged per plaster as user charges.
- For BPL families, it is free.
- This money is invested in the welfare of patients / hospital.
- Total 35 surgeries were done in January, 2010.
- JS, NHRC, enquired when there are regular vacancies, why are not there being made regular appointments? On this, it was informed that Public Service Commission, UP, is doing this but it takes time.
- There are 12,500 sanctioned posts of doctors in the State. At present, there are 6,500 posts filled up.
- As per rule, one doctor can stay at one place for 10 years.
- In Gynaecology department, there are 7 sanctioned posts of doctors.

- * • There are 7 sanctioned posts of lady doctor. Only two posts are filled up at present.
- * • There are 12 sanctioned posts of nurses but only 2 posts are filled up.
- * • There is acute shortage of para-medical staff.
- At present, there is only one surgeon working. He does general surgery in district hospital and also goes for laparoscopy surgery. For each laparoscopic surgery, the surgeon gets Rs. 75/- per case.
- There is target of 11500 sterilization in the district. So far 9500 laparoscopic surgeries have been done.

Visit to Kasturba Gandhi Valika Vidyalaya

- There are 75 girls studying in Kasturba Gandhi Valika Vidyalaya which is day-night vidyalaya. Its total capacity is 100.
- There are 4 teachers. Total staff is 15.
- Total expenditure per year is Rs. 22 lakhs on the vidyalaya excluding salaries.

VISIT TO ANGANWADI, PUSOLI

- There are 40 children as told by in-charge and shown in register.
- There was no weight measurement machine and no nutritional chart.
- There are 144 anganwadi centres in the Block.
- There are 10 pregnant women registered at the centre.

VISIT TO PRIMARY SCHOOL, PUSOLI

- There was less attendance of children in school.
- School teachers, Pradhan and other gram sabha functionaries convince children to attend the school.

MEETING AT THE COLLECTORATE

- 304
- The problem of high level pollution of water was raised by public because of which fluorosis is spreading in the area.
 - There were 100 crushers in 2000 but today there are 300 crushers. In spite of stoppage of crushers by Supreme Court, new crushers are being allowed to operate. The number of illegal crushers is increasing day-by-day. This is increasing the disease of silicosis in the labour community which is alarming.
 - The next important question of killer road – from Shakti Nagar to Sonbhadra was raised. Many accidents on this road are taking place. If a by-pass is made, this problem can be solved.
 - Writ Petition No. 36/2007 – Pankaj Mishra vs. State of U.P. was also filed in Supreme Court regarding killer road. In 2007, 171 accidents took place which is official figure but unofficial figures say, more than 500 people died. This is mainly happening due to overloading of trucks.

Hon'ble ACP summed up three main problems of the District:-

- (1) Road accidents which are mainly due to overloading

- (2) Pollution
- (3) Forest Land Rights of the Tribals.
